

(25)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 12.00 PM ON 4.5.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018
PETITION NUMBER : TCP/10/(IB)/2017
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	T.K. Seshadri Vikram - P-Jan	Senior Counsel Counsel for Applicant	Vikram
2.	N.P. Vijaykumar	Counsel for RP	

ORDER

Mr. T.K. Seshadri, Senior Counsel for Applicant present. Counsel for RP present. This Application has been filed by the Resolution Applicant.

Heard both sides. The Counsel for RP has stated that since there was no acceptable proposed Resolution Plan, the same was rejected. Under such circumstance, the Resolution Applicant is directed to approach the RP along with the other Applicants. Put up on 23.05.2018 at 10.30 A.M.

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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